THE SCHEDULE

Amendments

(*See* Section 4)

1	2
Short title	Amendments
Legal Practitioners Act, 1879.	In clauses (d) and (i) of the Second Schedule, for the word "subordinate", the word "civil" shall be substituted.
United Provinces Town Improvement Act, 1919.	In clause (a) of sub-section (2) of section 59 for the words "Subordinate Judge of the first grade", the words "Civil Judge" shall be substituted.

अनुसूची

संशोधन

(धारा 4 देखिए)

1	2
संक्षिप्त नाम	**संशोधन**
लीगल प्रैक्टिनर्स, 1879	द्वितीय अनुसूची के खण्ड (घ) और (झ) में शब्द *"Subordinate"* के स्थान पर शब्द *"Civil"* प्रतिस्थापित किया जाय।
यूनाईटेड प्राविंसेज टाउन इंप्रूवमेंट ऐक्ट, 1919	धारा 59 की उपधारा 2 के खण्ड (क) में शब्द *"Subordinate Judge of the first grade"* के स्थान पर शब्द *"Civil Judge"* प्रतिस्थापित किया जाये।